

(i) Notification G.O.Ms. No. 871, Labour and Employment, dated the 13th October, 1976, publishing amendments to the Tamil Nadu Industrial Disputes Rules, 1958.

(ii) Notification G.O.Ms. No. 912, Labour and Employment, dated the 27th October, 1976, publishing amendments to the Tamil Nadu Industrial Disputes Rules, 1958.

[Placed in Library. For (i) and (ii) See No. LT-11557/77].

I. Corrigendum to the English version of the Government Notification G.S.R. No. 1355, dated the 18th September, 1976

II. Corrigendum Respectively to English and Hindi version of Government of India Notification G. S. R. No. 254, dated the 21st February, 1976

SHRI OM MEHTA: Sir, on behalf of Shri K. V. Raghunatha Reddy I also beg to lay on the Table:

I. A copy of the Ministry of Labour Notification G.S.R. No. 239, dated the 19th February, 1977, publishing a Corrigendum to the English version of the Government Notification G.S.R. No. 1355, dated the 18th September, 1976. [Placed in Library See No. LT-11558/77].

II. A copy each (in English and Hindi) of the Ministry of Labour Notifications G.S.R. Nos. 1241 and 1291, dated the 21st August, 1976, publishing a Corrigendum respectively to English and Hindi versions of the Government of India Notification G.S.R. No. 254, dated the 21st February, 1976. [Placed in Library. See No. LT-11559/77].

The Madras City Municipal Corporation (Second Amendment) Act, 1976

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): Sir,

I beg to lay on the Table, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976, a copy (in English and Hindi) of the Madras City Municipal Corporation (Second Amendment) Act 1976 (No. 42 of 1976) enacted by the President. [Placed in Library. See No. LT-11560/77].

Annual Report (1975-76) of the National Cooperative Development Corporation

SYyed MIR QASIM: Sir, I beg to lay on the Table, under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962, a copy (in English and Hindi) of the Annual Report of the National Cooperative Development Corporation for the year 1975-76. [Placed in Library. See No. LT-11561/77].

I. Sugar (Price determination for 1976-77 production) order, 1976.

II. Corrigendum to Government Notification G.S.R. No. 542(E)/Ess. Com./Sugar-cane dated the 27th October, 1975.

III. Corrigendum to the english version of the Government Notification G.S.R. No. 815 (E)/Ess. Com./Sugarcane, dated the 24th September, 1976.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB P. SHINDE): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Food) Notification G.S.R. No. 887 (E)/Ess. Com. Sugar, dated the 19th November, 1976,